

COURT NO. 28**THE HONOURABLE SRI JUSTICE NARSING RAO NANDIKONDA**

To be heard on Tuesday the 25th day of August 2026 (WHENEVER HIS LORDSHIP SITS SINGLE - HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>ADMISSION</u>					
1	CRP/2990/2019 IA 1/2019(Stay Petition)	Smt Madhavi Vs The Asst Commissioner and another	MOHD OSMAN SHAHEED		HYDERABAD RR 1, 2 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
2	CRP/2996/2019 IA 1/2019(Stay Petition)	Jampani Dhruva Chowdhary Vs Kanduru Pradeep	SRINIVASA RAO BODDULURI	KUMMATHI VENKATESULU	RANGA REDDY
3	CRP/2998/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Suspension Petition)	Nawab Mohd.Mohinuddin Khan Vs The Hyderabad Film Distributors and Exhibitors Co- operative House Building Society Limited	S GHOUSE BASHA	D JAGAN MOHAN REDDY	RANGA REDDY R1 APP.,RR 2, 6 NOTICE SENT NOT YET RETURNED RR 3TO5 SERVED VIDE ACK
4	CRP/3051/2019 IA 1/2019(Injunction Petition)	Ganithi Narayana Vs Banoth Jethya And Another	KOWTURU PAVAN KUMAR	V V RAGHAVAN (R2)	KHAMMAM R1 SERVED,R2 APP.,
5	CRP/3062/2019 IA 1/2020(Vacate Stay Petition)	Smt. Premalatha Mathi (DIED per LRS PP5 and 6)) Vs Smt. Ambem Posani and 19 Others	M A K MUKHEED	S SURENDER REDDY	NIZAMABAD RR1TO3,5TO1 3,15TO20 APP.,R4 DIED VIDE CT,R14 RETD UNSERVED ADDRESSEE OUT OF COUNTRY PROOF OF SERVICE FILED VIDE USR NO.4864/20
6	CRP/3063/2019 IA 1/2019(Stay Petition) IA 1/2022(L R Petition)	Thadem , Uppu Ramakka , Ramavva and another Vs Thadem ,Uppu Mallaiah	BETHI VENKATESWARLU		KARIMNAGAR SR SERVED,MEM O FILED VIDE USR NO.8557/20
7	CRP/3064/2019 IA 1/2019(Injunction Petition) IA 1/2020(Vacate Stay Petition)	Smt. Chinthalapani Pavani and another Vs Dr. Mandala Laxmi Narsimha Reddy and 9 others	B H R CHOWDARY	P S P SURESH KUMAR	WARANGAL

8	CRP/3074/2019	Dontha , Amrutham Kavitha and 2 others Vs Amrutham Janardhan (Died) and another	BETHI VENKATESWARLU	VANAM VISHWANATHAM (R2)	WARANGAL R1 DIED VIDE CT, R2 APP. BY VANAM VISWANATHA M. MEMO FILED VIDE USR NO. 1145/2020
9	CRP/3078/2019 IA 1/2019(Injunction Petition)	Ganithi Raghu Vs Banoth Jethya and another	KOWTURU PAVAN KUMAR	V V RAGHAVAN (R2)	KHAMMAM R1 SERVED,R2 APP.,
10	CRP/3079/2019 IA 1/2019(Stay Petition)	Sri. Dwarakadas(died) Vs The Assistant Commissioner of Endowments	G PRASANTH RAO	GP FOR ARBITRATION	HYDERABAD RR 1, 2 SERVED VIDE MEMO USR NO. 17153/22
11	CRP/3089/2019 IA 1/2019(Implead Petition) IA 1/2021(L R Petition) IA 1/2023(Permission Petition)	P. Chennaiah Vs P. Ramulu	M DAMODAR REDDY	V V NARASIMHA RAO	MAHABUBNA GAR RR1TO2) APP., RR3 AND 4) FRESH NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
12	CRP/3090/2019 IA 1/2019(Injunction Petition) IA 1/2020(Receive Docs Petition)	Sanga Kanakamma Vs Sanga Prasad and 2 others	MUMMANENI SRINIVASA RAO	P VISHNUVARDHANA REDDY	KHAMMAM RR1TO3 NOTICE SENT NOT YET RETD,PROOF OF SERVICE NOT FILED
13	CRP/3092/2019	R.Das Vs M/s. Margadarsi Chit Fund Private Ltd	V SANTHOSH KUMAR	P DURGA PRASAD	HYDERABAD R1 APP.,RR2TO5 NOT NECESSARY VIDE CT
14	CRP/3105/2019 IA 1/2019(Stay Petition)	Sri Koppulla Ramakrishna Vs Smt K.Lavanya	P RAMACHANDRAN	CHAITHANYA K	HYDERABAD R1 AND R2 RETURNED UNSERVED LEFT. R2 MINOR REP BY HER MOTHER AND NATURAL GUARDIAN R1.
15	CRP/3110/2019 IA 1/2019(Suspension Petition) IA 1/2020(L R Petition)	Sangam Thirupathi Reddy Vs Katika Balraj	K VENKATESH GUPTA	M HAMSA RAJ	MAHABUBNA GAR
16	CRP/3119/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Direction Petition)	Thoutam Jithender and 2 Others Vs Thoutam Vajramma and 8 Others	AJAY KUMAR MADISETTY		WARANGAL

17	CRP/3121/2019 IA 1/2019(Stay Petition) IA 1/2024(Receive Docs Petition)	Marka Mondaiah Vs Bootham Sarangapani And 2 Others	ANNNAMPELLI GANGADHAR	V RAVI KIRAN RAO	KARIMNAGAR R1 APP BY V.RAVI KIRAN RAO RR 2 & 3NOTICE SENT NOT YET RETD,PROOF OF SERVICE NOT FRILED
18	CRP/3127/2019 IA 2/2019(Permission Petition) IA 3/2019(Injunction Petition)	Madapa Prameela Vs Manda Narayana Reddy	V ROHITH	RAMACHANDAR RAO VEMUGANTI (R5) RAMACHANDAR RAO VEMUGANTI (R3)	KARIMNAGAR RR1,2 NOTICE SENT NOT YET RETD,RR3,5,6 APP.BY MR. V. RAMESH REDDY,R4 DIED VIDE CT
19	CRP/3143/2019 CRP/3152/2019 CRP/3170/2019	H. ASHWIN KUMAR Vs Usha Bai	SUDHEER SINGH		HYDERABAD
20	CRP/3152/2019	H. ASHWIN KUMAR Vs USHA BAI	SUDHEER SINGH		WARANGAL
21	CRP/3170/2019	H ASHWIN KUMAR Vs USHA BAI	SUDHEER SINGH		HYDERABAD
22	CRP/3148/2019	Potharaju Mallakka and another Vs Kundla Shankar Rao and 3 others	AJAY KUMAR MADISETTY		WARANGAL RR1,2 NOTICE SENT NOT YET RETD,RR3,4 SERVED
23	CRP/3149/2019 IA 1/2019(Suspension Petition)	Bethi Venkat Reddy Vs Bethi Sandhya , Sandya Rani	M. SRI HARINI REDDY	D V CHALAPATHI RAO	WARANGAL RR1TO3 APP.,
24	CRP/3154/2019 IA 1/2019(Stay Petition)	Alugoju Malathi , Lathasri Vs Ookanti Laxminarayana	RAMISETTI NAGA HEMANAND	KONDADI AJAY KUMAR	KARIMNAGAR
25	CRP/3161/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Injunction Petition)	Ramagiri Anil Kumar Vs Ramagiri Thirmal Rao	VADLAKONDA RAVI KUMAR REDDY		KARIMNAGAR RR1TO4 NOTICE SENT NOT YET RETD
26	CRP/3163/2019 IA 1/2019(Stay Petition)	Ms. N. Srini Vs N.V.B. Gangadhara Rao	VEDULA SRINIVAS	N.V.B. Gangadhara Rao(PARTY IN PERSON)	HYDERABAD
27	CRP/3166/2019 IA 1/2019(Stay Petition)	Smt. K. Amaravani and 4 others Vs Sangam Dattaiah and 26 others	A VENKATESH		RANGA REDDY
28	CRP/3167/2019 IA 1/2019(Injunction Petition)	Smt. RACHAKATLA RAJAMMA Vs Smt. PAKA VATHSALYA	CH SRINIVASA RAJU		RANGA REDDY

29	CRP/3169/2019 IA 1/2020(Stay Petition)	Smt. A. Swaroopa Rani Vs Smt. L. Vijaylakshmi and Another	P RANA KAMALASAN	CH RAMESH BABU	RANGA REDDY R1 APP. BY CH. RAMESH BABU, R2 NOT NECESSARY VIDE CT., MEMO OF PROOF OF SERVICE FILED VIDE USR NO. 2721/20
30	CRP/3171/2019 IA 2/2019(Condone Delay Petition)	Chintala Chenamma Vs Anantha Ramulu	M DAMODAR REDDY	T RAJINIKANTH REDDY	MAHABUBNA GAR RR1TO5 APP.R6 NOTICE SENT NOT YET RETD
31	CRP/1077/2020 IA 1/2020(Suspension Petition) IA 2/2020(Vacate Stay Petition)	Kotakonda Naveen Kumar Santosh Vs Kotakonda Arun Kumar Santosh	CH JANARDHAN REDDY	V V SRI PRAKASH	RANGA REDDY SR NOTICE SENT NOT YET RETD
32	CRP/1328/2021 IA 1/2021(Dispense with Petition) IA 2/2021(Stay Petition) CRP/1348/2021	Mr. Nikhil Gupta Vs Smt. Padmasri Appana	CHANDRASEN LAW OFFICES	MARIPATI MAHARSHI VISWARAJ A KRISHNAM RAJU (R2)	RANGA REDDY R1 APP R2 APP BY MR. ALLURI KRISHNAM RAJU
33	CRP/1348/2021 IA 1/2021(Dispense with Petition) IA 2/2021(Stay Petition)	M/S.MUSADDILAL JEWELLERS PRIVATE LIMITED Vs M/S. STATE BANK OF INDIA	CHANDRASEN LAW OFFICES	A KRISHNAM RAJU MARIPATI MAHARSHI VISWARAJ (R2)	RANGA REDDY R1 APP., R2 APP BY MR. MARIPATI MAHARSHI VISWARAJ
34	CRP/3004/2022 IA 1/2022(Suspension Petition) IA 1/2024(L R Petition)	Maddiseti Pitchamma Vs Badavath Hathiram	P V RAMANA	RAVI CHANDRA BEJJARAM	BHADRADRI KOTHAGUDE M SR - APP BY MR. RAVI CHANDRA BEJJARAM (ADVOCATE)
INTERLOCUTORY					
35	CRP/3114/2019 IA 4/2019(Injunction Petition) IA 5/2019(Suspension Petition) IA 1/2020(Implead Petition)	Gudla Balaiah And 9 Others Vs The Joint Collector And 10 Others	K SREENIVAS	GP FOR ARBITRATION R DHEERAJ SINGH (R3)	MAHABUBNA GAR RR 1 & 2 APP.BY GP FOR ARBITRATION (TG) RR 3 TO 5 APP.BY R.DHEERAJ SINGH.ADV RR 6 & 7 SERVED RR -8 & 11 DIED PER LRS RR-12 TO 15 NOTICE SENT NOT YET RETD RR12 TO 15 APP BY MR. BHEERAJ SINGH. ADV IN I.A.1/2020

SPECIALLY IDENTIFIED CASES

36	CC/1036/2021 IA 1/2021(Injunction Petition) IA 1/2023(Permission Petition)	Dr. P. Nagabhushana Rao and N PRAMOD Another Vs Putta Anjaneyulu Goud	POLICE VENKAT REDDY	RANGA REDDY SR NOTICE SERVED.
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